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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 78/2017 in TP 43/NCLT/AHM/2017 With T.P. No. 43/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 296/2016 with C.A. No. 122/2016 (Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI

MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.10.2017</u>

Name of the Company:

Leo Coats (India) Pvt Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Ms. NATASHA SUTARIA

ADU.

THAKKAR AND PAHWA ADVOCKTES
2.

## <u>ORDER</u>

Learned Advocate Ms. Natasha Sutaria present for Original Petitioner.

The petitioner has filed the resolution of the board of Directors of Chaitri Construction Pvt Ltd held on 04.09.2017 and resolution of the board of Directors of Leo Coats (India) Pvt Ltd held on 05.09.2017 keep the resolution on record (photo copy).

At request of Learned Counsel for Petitioner.

List the matter on 11.10.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 4th day of October, 2017.